

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Cr1.MP No.45039/2017 In Petition(s) for Special Leave to Appeal
(Cr1.) No(s)...../2017(D.No.16699/2017)

TARUN KUMAR VERMA

Petitioner(s)

VERSUS

YOGESH @ BACHCHI & ANR.

Respondent(s)

Date : 02/06/2017 This petition was called on for hearing today.
CORAM :

HON'BLE MR.JUSTICE MOHAN M.SHANTANAGOUDAR
HON'BLE MR.JUSTICE DEEPAK GUPTA
(Vacation Bench)

For Petitioner(s) Mr.Shadan Farasat, Adv.(Mentioned by)

For Respondent(s)

Upon hearing the counsel the Court made the following
O R D E R

List on 05.06.2017.

(SATISH KUMAR YADAV)
AR-CUM-PS

(TAPAN KR. CHAKRABORTY)
COURT MASTER

(N.B: It is stated by the learned counsel for the petitioner that
the main matter is posted for hearing on 05.06.2017)